

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A. NO.308 OF 2011

Tuesday, this the 12th day of April, 2011

CORAM:

HON'BLE Mr.A.K.BHARDWAJ, JUDICIAL MEMBER

A.C. Hameed,
Soil Analyst,
Agricultural Demonstration Unit
Department of Agriculture,
Kadmat. ... **Applicant**

(By Advocate Mr. Arun Raj.S)

versus

1. The Administrator,
UT of Lakshadweep,
Kavaratti-682 555.
2. The Director of Agriculture,
Department of Agriculture,
UT of Lakshadweep,
Kavaratti-682 555.
3. Secretary(Administration),
UT of Lakshadweep,
Kavaratti-682 555
4. Attakidave.C,
Agricultural Demonstrator
Village(Dweep) Panchayat
UT of Lakshadweep,
Kadmat-682 556. ... **Respondents**

(By Advocate Mr. S.Radhakrishnan)

The application having been heard on 12.04.2011, the Tribunal
on the same day delivered the following:

ORDER

HON'BLE Mr.A.K.BHARDWAJ, JUDICIAL MEMBER

Counsel for applicant submitted that the applicant is the senior
most member of staff in the Agricultural Department and is the only person

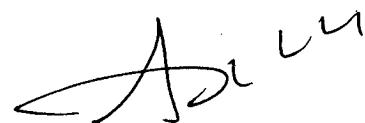


who is working as Soil Analyst in the Agricultural Demonstration Unit at Kadmat. His contention is that being senior most in Agricultural Demonstration Unit at Kadmat, he is in charge of the said unit, he may be loosing his position on being posted to Village (Dweep) Panchayat at Kadmat.

2. Since counsel for the parties agree that the OA can be disposed of with a direction to the respondents to decide the representation dated 04.04.2011, addressed to the Director of Agriculture, UT of Lakshadweep, Kavaratti within a specified time limit, there is no need to examine the various rival contentions. In view of the consent of the Counsel for the parties OA is disposed of with a direction to the 2nd respondent to decide the representation dated 04.04.2011 made by the applicant within a period of three weeks from the date of receipt of a copy of this order.

3. OA is disposed of accordingly. No costs.

Dated, the 12th April, 2011.



A.K.BHARDWAJ
JUDICIAL MEMBER

VS